COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 75 OF 2017

Dated: 28th March, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. G. Saikumar

Ms. Nikita Choukse

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Parichita Chowdhary for R-2

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved. Learned counsel for the parties may file written submissions, if any, on or before 02.04.2018 after serving copy on the other side.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk